

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MEETI DEVELOPERS PRIVATE LIMITED**

**OPERATING IN THE REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA**

**(For Project Specific: (A)SHOREWALA SADAN BUILDING (MAHIM),**

**(B) OM SATLAJ (VILLE PARLE), (C) DUDHWALA BUILDING (GIRGAUM))**

**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Meeti Developers Private Limited</b> <b>PAN No. AAECM6425E</b> <b>CIN No U45200MH2006PTC161119</b>
2.	Address of the registered office	1st Floor, MMC Centre, Vikas Park, Link Road, Malad West, Mumbai 400064, Maharashtra, India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: cirp.meeti@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirp.meeti@gmail.com
10.	Last date for receipt of expression of interest	12.04.2025
11.	Date of issue of provisional list of prospective resolution applicants	17.04.2025
12.	Last date for submission of objections to provisional list	22.04.2025
13.	Date of issue of final list of prospective resolution applicants	24.04.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.04.2025
15.	Last date for submission of resolution plans	25.05.2025
16.	Process email id to submit Expression of Interest	cirp.meeti@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Not an MSME

Further, the process related to earlier Form G dated 04.06.2024, 24.09.2024 has been scrapped with immediate effect. Further, this Form G doesn't include the other projects of Corporate Debtor (CD) and CD as a whole.

Place: Mumbai  
Date: 28 March 2025

**For Meeti Developers Private Limited**  
**Sd/-**

**Ashok Kumar Golechha**  
**Resolution Professional**

**Reg. No: IBBI/IPA-002/IP-N000932/2019-2020/12973**

**AFA Valid upto 31.12.2025**

**Correspondence Address of the RP: Unit # 207, 2nd Floor, Kshitij,**  
**Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai - 400053**

फॉर्म जी  
स्वारस्याच्या अभिव्यक्तीकरिता निमंत्रण

मीती डेव्हलपर्स प्रायव्हेट लिमिटेड  
मुंबई, महाराष्ट्र येथे रिअल इस्टेट सेक्टरमध्ये कार्यरत  
(प्रकल्प विशिष्ट: ए) शोरवाला सदन बिल्डिंग (माहिम), बी) ओम सतलत (विलेपार्ले), सी) दुधवाला  
बिल्डिंग (गिरगाव)

(इन्सॉल्वन्सी अँड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्वन्सी रिडॉल्युशन प्रोसेस  
फॉर कॉर्पोरेट पर्सन्स) रेग्युलेशन्स, २०१६ च्या रेग्युलेशन ३६ए च्या सब रेग्युलेशन (१) अन्वये)

अ.क्र.	संबंधित तपशील	
१.	पॅन/सीआयएन/एलएलपी नं. सहित कॉर्पोरेट कर्जदारांचे नाव	मीती डेव्हलपर्स प्रायव्हेट लिमिटेड पॅन क्र. : एएईसीएम६४२५ई सीआयएन: यु४५२००एमएच२००६पीटीसी१६१११९
२.	नोंदणीकृत कार्यालया पत्ता	१ला मजला, एमएमसी सेंटर, विकास पार्क, लिंक रोड, मालाड पश्चिम, मुंबई ४०००६४, महाराष्ट्र, भारत.
३.	वेबसाईटची यूआरएल	उपलब्ध नाही
४.	जास्तीत जास्त स्थावर मत्ता असलेल्या ठिकाणाचे तपशील	मुंबई
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता	प्र.ना.
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य	प्र.ना.
७.	कर्मचारी /कामगारांची संख्या	सध्या कोणतेही कर्मचारी नाही.
८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकांची सूची यासह पुढील तपशील, प्रक्रियेच्या त्यानंतरच्या घटनांच्या संबंधित तारखा येथे उपलब्ध	cirp.meeti@gmail.com येथे ईमेल विनंती पाठवावी.
९.	संहितेच्या कलम २५(२)(एच) अंतर्गत रिडॉल्युशन अर्जदारांसाठी पात्रता वर उपलब्ध आहे यूआरएल:	cirp.meeti@gmail.com येथे ईमेल विनंती पाठवावी.
१०.	स्वारस्य अभिव्यक्ती प्राप्त करण्याची अंतिम तारीख	१२.०४.२०२५
११.	संभाव्य निराकरण अर्जदारांची तात्पुरती सूची जारी करण्याची तारीख	१७.०४.२०२५
१२.	तात्पुरत्या यादीवर हरकती सादर करण्याची शेवटची तारीख	२२.०४.२०२५
१३.	संभाव्य ठराव अर्जदारांची तात्पुरती यादी जारी करण्याची तारीख	२४.०४.२०२५
१४.	माहिती ज्ञामी, इन्व्हेंच्युशन मॅट्रीक्स आणि संभाव्य निराकरण अर्जांच्या निराकरण योजना करिता विनंतीच्या जारीची तारिख	२५.०४.२०२५
१५.	निराकरण योजनाच्या साद्रीकरणाकरीता अंतिम तारिख	२५.०५.२०२५
१६.	स्वारस्याची अभिव्यक्ती सादर करण्यासाठी प्रक्रिया ईमेल	cirp.meeti@gmail.com
१७.	एमएसएमई म्हणून कॉर्पोरेट कर्जदारांच्या नोंदणीकृत स्थितीचा तपशील	एमएसएमई नाही.

पुढे, दिनांक ०४.०६.२०२४, २४.०९.२०२४ दिनांकीत पूर्वीच्या फॉर्म जी संबंधित प्रक्रिया त्वरित प्रभावाने रद्द करण्यात आली आहे. पुढे, सदर फॉर्म जी मध्ये कॉर्पोरेट कर्जदार (सीडी) चे इतर प्रकल्प आणि संपूर्णपणे सीडी यांचे परिपूर्ण मत्त समाविष्टीत नाही.

मीती डेव्हलपर्स प्रायव्हेट लिमिटेड करीता  
सही/-

अशोक कुमाल गोलेछा  
रिडॉल्युशन प्रोफेशनल

नोंद. क्र. आयबीबीआय/आयपीए-००२/आयपी-एन०००९३२/२०१९-२०२०/१२९७३  
एएफए ३१.१२.२०२५ पर्यंत वैध.

आरपीचा पत्रव्यवहाराचा पत्ता: युनिट २०७, २रा मजला, क्षितिज,  
आझाद नगर मेट्रो स्टेशन जवळ, वीरा देसाई रोड, अंधेरी पश्चिम, मुंबई-४०००५३.

ठिकाण: मुंबई

दिनांक: २८ मार्च, २०२५.

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**MEETI DEVELOPERS PRIVATE LIMITED**  
**OPERATING IN THE REAL ESTATE SECTOR AT MUMBAI, MAHARASHTRA**  
**(For Project Specific: (A)SHOREWALA SADAN BUILDING (MAHIM),**  
**(B) OM SATLAJ (VILLE PARLE), (C) DUDHWALA BUILDING (GIRGAUM))**  
**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Meeti Developers Private Limited PAN No. AAECM6425E CIN No U45200MH2006PTC161119
2.	Address of the registered office	1st Floor, MMC Centre, Vikas Park, Link Road, Malad West, Mumbai 400064, Maharashtra, India
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: cirp.meeti@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: cirp.meeti@gmail.com
10.	Last date for receipt of expression of interest	12.04.2025
11.	Date of issue of provisional list of prospective resolution applicants	17.04.2025
12.	Last date for submission of objections to provisional list	22.04.2025
13.	Date of issue of final list of prospective resolution applicants	24.04.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25.04.2025
15.	Last date for submission of resolution plans	25.05.2025
16.	Process email id to submit Expression of Interest	cirp.meeti@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME	Not an MSME

Further, the process related to earlier Form G dated 04.06.2024, 24.09.2024 has been scrapped with immediate effect. Further, this Form G doesn't include the other projects of Corporate Debtor (CD) and CD as a whole.

Place: Mumbai  
Date: 28 March 2025

For Meeti Developers Private Limited  
Sd/-

Ashok Kumar Golechha  
Resolution Professional

Reg. No: IBBI/IPA-002/IP-N000932/2019-2020/12973  
AFA Valid upto 31.12.2025

Correspondence Address of the RP: Unit # 207, 2nd Floor, Kshitij,  
Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai - 400053